NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 136/BB/ 2017	-	For hearing	Rule-6 of IB	SF Dyes Vs Indus Fila Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Ĭ.	Porashanth. G.	Selvocate for Applicant	Jowshert
	B. N. Platroth.	Sdrold- by Ryarle	

ORDER

Counsel for Petitioner is present. M/s. Lawyers Inc., Advocates filed Vakalat for Corporate Debtor. Corporate Debtor informed that there is no serious contest in this matter, yet he will file objections/memo. List it on 09.02.2018 finally.

Member (T)

Member (J)